

F. No. J-11017/19/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 10th July, 2024

ORDER

The President is pleased to remove the names of following two Advocates from the Panels mentioned against each in the table below, with immediate effect:

Sl. No	Name of Advocate (S/Shri)	Details of Order of Empanelment	Respective Sl.No. in the Order of Empanelment	Panel Category	Court Name
I	II	III	IV	V	VI
1.	Rudraman Bhattacharya	J-11017/2/2022, dated 11.02.2022	46; List 'A'	Sr. Counsel Group-I	High Court of Calcutta (PB) at Kolkata
2.	Sailendra Kumar Tiwari	J-11017/2/2022, dated 11.02.2022	125; List 'A'	Sr. Counsel Group-II	High Court of Calcutta (PB) at Kolkata
		J-11017/21/2023, dated 27.09.2023	20; List 'B'	Sr. Counsel Group-I	CAT, Kolkata Bench

2. Consequently, the names of aforementioned Advocates stand omitted in the orders as mentioned under column-III & IV in the table above.

3. Hindi version of this Order will follow.


10.07.24

(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Incharge, Branch Secretariat, Kolkata.
4. Addl. SGI, High Court of Calcutta.
5. Dy. SGI, High Court of Calcutta.
6. Shri. Rudraman Bhattacharya and Shri Sailendra Kumar Tiwari, Advocate.
7. Registrar, High Court of Calcutta.
8. Registrar, CAT Kolkata Bench.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office / spare copy.


10.07.24

(Kumar Gaurva)
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